

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-532**  
IB-594/ND/2020

**IN THE MATTER OF:**

Duplex Cables Private Limited  
V/s  
TDT COPPER LIMITED

....Applicant

....Respondent

**SECTION**

U/s Sec. 9 IBC

Order delivered on 22.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

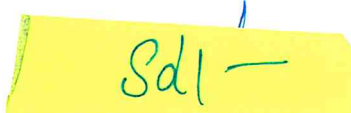
**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, list the matter on 05.03.2021.

  
**Anil Kumar**  
**(For Court Officer, C-V)**